

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.125  
Appeal/7(AHM)2023

**Proceedings under Section 58 & 59 of Co.Act, 2013**

**IN THE MATTER OF:**

Lilaben Babubhai Sakhiya

.....Applicant

V/s

Robin Precision Products Pvt Ltd & Ors

.....Respondent

**Order delivered on: 15/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Monaal Davawala, Ld. Adv.

For the Respondent

: Mr. Nipun Singhvi, Ld. Adv. a.w. Ms. Pragati Tiwari, Ld. Adv.

**ORDER**

Learned Counsel for the Respondent appears and seeks some time to file reply. It is to be filed within two weeks by giving copy to the other side.

The matter stands adjourned to 17.05.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**